

generation are indicated below :

State/ Union Territory	Average cost of generation	
	Hydro (Paise/kwh)	Thermal (Paise/kwh)
Assam	9.0	17.0*
Bihar	(No Hydel generation)	8.83
Uttar Pradesh	4.0	7.50
West Bengal	8.0	5.61
Delhi	(No Hydel generation)	11.20

*Average cost of generation of Diesel Stations and Naharkatia Thermal Power Station.

सेलेक्शन ग्रेड दफ्तरी

4000. श्री निहाल सिंह : क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सेलेक्शन ग्रेड दफ्तरियों की नियुक्ति दफ्तरियों या चपरागियों और जमादारों में से की जाती है या उनकी सीधी नियुक्ति की जाती है ;

(ख) यदि सेलेक्शन ग्रेड दफ्तरियों की नियुक्ति चपरागियों और जमादारों में से की जाती है तो उनकी नियुक्ति दफ्तरियों में से न किये जाने के क्या कारण हैं ;

(ग) क्या यह सच है कि मंत्रियों और उच्चाधिकारियों के साथ काम करने वाले चपरागियों और जमादारों की उक्त मंत्रियों और उच्चाधिकारियों द्वारा सेलेक्शन ग्रेड में पदोन्नति अपने सेवानिवृत्ति के समय की जाती है जिसके परिणामस्वरूप दफ्तरियों की वरीयता पर प्रभाव पड़ता है ; और

(घ) यदि हाँ, तो इसके क्या कारण हैं और इस अनियमितता को दूर करने के लिये सरकार का क्या कार्यवाही करने का विचार है ?

वित्त मंत्रालय में राज्य मंत्री (श्री प्र० चं० सेठी) : (क) चुनाव ग्रेड दफ्तरियों की नियुक्तियाँ दफ्तरियों में से ही करनी होती हैं और कोई सीधी भरती नहीं की जाती है ।

(ख) यह सवाल नहीं उठता ।

(ग) और (घ). यह सूचना विभिन्न मंत्रालयों से इकट्ठी की जायेगी तथा संभव शीघ्र ही सदन की मेज पर रख दी जायेगी ।

CORRECTION OF ANSWER TO U.S.Q. NO. 2132 DT. 1-12-69 re. HUNDI TRANSACTIONS

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI P. C. SETHI): In the reply given by me on the 1st December, 1969 to unstarred question No. 2132, by Hon'ble Shri Sitaram Kesri regarding Hundi transactions, it was stated that there was no recent representation in this matter from the Bombay Shroffs Association. It is since found that a representation had been received in July, 1969 from the Bombay Shroffs Association in regard to the operation of the provision in section 40A(3) of the Income-tax Act which provides for the disallowance, in computing the profits and gains of business or profession, of any expenditure for which payment is made in a sum exceeding Rs. 2,500 if such payment is made otherwise than by a crossed bank cheque or draft. The representation from the Bombay Shroffs Association seeks to exclude from the operation of the above mentioned provision payments for business expenditure made through Darshani Hundis. The Hon'ble Member, Shri Sitaram Kesri had presumably this representation in view when formulating the question.

2. The representation from the Bombay Shroffs Association is still under consideration of the Government. It is expected that a decision in the matter will be taken shortly.

3. The inadvertant omission to refer to this representation in the reply given by me to the question is regretted.

12.24 hrs.

CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE

BANK ROBBERY IN CALCUTTA

MR. SPEAKER : Shri Hem Barua.

SHRI JYOTIRMOY BASU (Diamond Harbour): On a point of submission. If